

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A. No. 516 of 1997.

Wednesday this the 23rd day of April, 1997.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. P.V. VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M.G. Chandrabhanu,  
Assistant Accounts Officer,  
Office of the Telecom District  
Manager, Alappuzha.

.. Applicant

(By Advocate Shri Sasidharan Chempazhanthiyil)

Vs.

1. Chief General Manager, Telecom,  
Kerala Circle, Thiruvananthapuram.

2. Director (SEA Section),  
Telecom Directorate,  
Sanchar Bhavan, New Delhi.

3. Director General,  
Telecom Department, New Delhi. .. Respondents

(By Advocate Shri TPM Ibrahim Khan, SCGSC)

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

Learned counsel for applicant seeks leave  
to withdraw the application. Permission is granted and  
the application is dismissed as withdrawn. No costs.

Dated the 23rd April, 1997.

*G. Venkatakrishnan*  
P.V. VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

*A.V. Haridasan*  
A.V. HARIDASAN  
VICE CHAIRMAN

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